

भारतीयखाद्यसुरक्षाएवंमानकप्राधिकरण

वेबसाइट पर अपलोड करने हेतु मासिक उपलब्धियोंकी सामग्री

मार्च, 2025

1. FSSAI has directed all States and Union Territories (UTs) to step up surveillance on Dairy Analogues throughout the month of March given the ongoing concerns about the standards and labelling of Dairy Analogue products, as well as their misrepresentation as dairy products.
2. The Food Authority has decided to introduce a separate Kind of Business (KoB) “Anganwadi (ICDS) Centers” under Food Services for Registration, the registration fees for Anganwadi (ICDS) Centers will be waived, and they will be granted the registration certificate for five years.
3. India participated in the 55th session of the Codex Committee on Food Additives (CCFA55) scheduled from 24-28 March, 2025 in Seoul, Republic of Korea.
4. FSSAI has notified the Draft Gazette Notification of Food Safety and Standards (Vegan Foods) Amendment Regulation, 2025 for seeking the comments of stakeholders.
5. FSSAI has introduced the Advertisement Monitoring Cell on the Food Safety Compliance System (FoSCoS) Portal, allowing the public to report misleading claims about food products online.
6. 05 Food products (02 Nutraceutical, 01 Refined Oil, 01 Pickle and 01 Curry Powder) were recalled from the market due to Food Safety issues.
7. Under the Eat Right India Initiatives, a total of 63 Eat Right Places of Worship, 100 Eat Right Campuses, 103 Eat Right Schools, 41 Eat Right Street Food Hubs, 10 Eat Right Stations and 40 Eat Right Fruits and Vegetable Markets have been certified and 04 Eat Right Mela& Walkathon have been organized.